

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

Item No.246 – Cont. A. 10 of 2023 in IA 177 of 2021  
In  
CP(IB) 482 of 2019

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Elcen Machines Pvt Ltd  
V/s  
MAKTEL Power Ltd

.....Applicant

.....Respondent

**Order delivered on: 29/01/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Atul Sharma, Adv.  
For the Respondent :

**ORDER**

**Cont. A. 10 of 2023**

Ld. Counsel for the applicant seeks time to file affidavit.

List for further consideration on 05.03.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**